

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

Date : 27-03-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr. Kamran Malik, Adv.
Mr. Syed Shakeel Husain, Adv.

Mr. Ansar Ahmad Chaudhary, AOR

Mr. Rohit K. Singh, AOR

Mr. Praveen Jain, AOR

Mr. Gaurav Sansanwal, Adv.
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance is given to learned counsel for respondent No.2 in SLP(Cr1.) No. 6928/2018 to file counter affidavit.

Ld. Counsel for respondent Nos. 7, 14 and 15 have not filed any counter affidavit despite grant of last chance.

Other appearing respondents have already filed the counter affidavit.

The office report indicates that Ld. Counsel for petitioner has failed to file death certificate of deceased respondent No.1 in SLP(Cr1.) Nos. 6928 and 6930/2018.

Ld. Counsel for petitioner submits that respondent No.6 is the real brother of deceased respondent No.1 and he may kindly be directed to furnish the death certificate of respondent No.1. Ld. Counsel for respondent No.6 submits that he will check the same. Two weeks' time is granted to do the needful.

List again on 5.8.2019.

RAJESH KUMAR GOEL
Registrar

MG